

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: AT HYDERABAD**

Sub:- High Court for the State of Telangana, Hyderabad – Letter from the Director, Telangana State Judicial Academy, Secunderabad- Judicial Colloquium on “Anti Human Trafficking” for Judicial Officers, Public Prosecutors, Police Officers and NGOs on 27-07-2024 at Telangana State Judicial Academy – Request to nominate the Judicial Officers of Hyderabad, Medchal-Malkajgiri and Ranga Reddy Districts to participate in the Judicial Colloquium – Nominated - Orders issued - Reg.

Read:- Letter in R.O.C No369/2024/TGSJA-Secbad, dt:09-07-2024 from the Director, Telangana State Judicial Academy, Secunderabad

ORDER ROC. NO. 581/SO/2024, DATED: 19 .07.2024

In the circumstances stated by the Director, Telangana State Judicial Academy, Secunderabad, in the reference read above, the Hon’ble the Chief Justice has been pleased to nominate all the Judicial Officers in the cadre of Sessions Judges (Except O.D Officers), Chief Judicial Magistrates, Additional Chief Judicial Magistrates and Judicial First Class Magistrates working in the Unit of Hyderabad, Ranga Reddy and Medchal-Malkajgiri District to participate in the Judicial Colloquium on “Anti Human Trafficking” on 27.07.2024 (Saturday) at the Telangana State Judicial Academy, Secunderabad.

Further, the Metropolitan Sessions Judge, Hyderabad and Pri. District and Sessions Judge, Ranga Reddy at L.B. Nagar and Medchal-Malkajgiri are directed to take appropriate steps to take care of dying declarations and bail applications on that particular date.

The nominated Officers are instructed to report at the Telangana State Judicial Academy, Secunderabad on 27.07.2024 at 8:30 A.M.


REGISTRAR GENERAL

To

- 1) Chief Judge, City Civil Court, Hyderabad,
- 2) Metropolitan Sessions Judge, Hyderabad,
- 3) Pri. District and Sessions Judge, Ranga Reddy District at L.B. Nagar & Medchal-Malkajgiri,
- 4) The Principal Special Judge, Court of Pri. Special Judge for CBI cases at Hyderabad.
- 5) The Director, Telangana State Judicial Academy, Secunderabad.
- 6) The Section Officers, B-Spl & E-Section (for information and necessary action, if any).